Annexure	-	1
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SI.	Name of creditor	Details of cl	aim received	Details of claim provisionally admitted					Amount of	Amount of any		Amount of claim	
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related	% of voting share in CoC	continge nt claim	mutual dues, that may be set- off	not admitted	under verificati on
						interest		party?					
	JM Financial Asset	05-Oct-23	50,06,25,377/-	50,06,25,377/-									
	Reconstruction				"Working								
	Company Limited				Capital Loan"	Not Known							
1								No	100	0	0	-	-